

Funds Allotted to Orissa for Rural Housing

7617. SHRI RASABEHARI BEHERA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the details of funds allotted by Central Government during 1982-83 and 1983-84 for Rural Housing Scheme to Orissa; and

(b) the progress made so far in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) Housing is a State sector programme. The Central assistance for such programmes is given to the States in the form of block loans and block grants. As Rural House Sites-cum-Construction Assistance Scheme

for Landless Workers forms part of the Minimum Needs Programme, the Planning Commn. decides the outlay for it every year in consultation with the State Governments. In addition financial assistance is provided for rural housing by the central financial Institutions like the Housing and Urban Development Corporation, Life Insurance Corporation, etc. A statement indicating the details in respect of Orissa is annexed.

(b) The achievement in respect of Orissa during 1982-83 (Upto 28.2.83) under the Rural House Sites-cum-Construction Assistance Scheme for Landless Workers is as under :

(i)	House sites	allotted	—	7611
(ii)	Construction assistance	to landless families	—	2416

Statement

(Rs. in Lakhs)

Scheme/Institution	Outlay/allocation approved 1982-83	Outlay/allocation approved 1983-84
(1) MNP-Housing-House Sites-cum-Construction Assistance Scheme for Rural Landless Workers.	57.00	100.00
(2) Rural Housing-Life Insurance Corporation funds allocation	34.00	Allocation will be made later on.
(3) Rural Housing and EWS Housing-General Insurance Corporation funds allocation.	85.00	Allocation will be made later on.

The Government of Orissa has not submitted any Rural Housing Scheme to the HUDCO during 1982-83 and 1983-84. As such no funds have been sanctioned.

86th Session of International Olympic Committee Held at Delhi

7618. SHRI KUSUMA KRISHNA MURTHY : Will the Minister of SPORTS be pleased to state :

(a) whether there are any special reasons to hold the 86th Session of the Inter-

national Olympic Committee in New Delhi during March, 1983 ;

(b) what are the important decisions taken by IOC in its 86th Session ;

(c) how many of those decisions would be useful to India in enabling our country

to play a leading role in holding Olympic Games ;

(d) whether he is aware of an important observation made by the Chairman of the International Olympic Committee that the IOC evolve measures to help third world countries in holding the Olympic Games; and

(e) if so, whether our claims to hold the Olympic Games in Delhi after the 1984 event have been put forth in this 86th Session ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : (a) The Holding of the Session of the International Olympic Committee (IOC) in New Delhi was recognition by IOC of the status of India as an important contributor to the Olympic Movement.

(b) to (d) The Indian Olympic Association has intimated that the minutes of the meetings of the International Olympic Committee recently held are not available.

(e) The allotment of future Olympic Games was not on the agenda of the 86th Session of International Olympic Committee. However, the Indian Olympic Association believe that after the IOC members were shown some of the infrastructure created for the IX Asian Games, their reactions, by and large, were positive with regard to the possibility of Olympic Games being held in India.

बिहार में सिंचाई के अन्तर्गत शामिल की गई जमीन

7619. श्री राम स्वरूप राम : क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि 20 सूत्री कार्य-क्रम के प्रथम सूत्र के अन्तर्गत अभी तक बिहार राज्य में 1982-83 वर्ष के दौरान विभिन्न क्षेत्रों में कितनी-भूमि को सिंचाई उपलब्ध कराई गई है और उसमें कितनी धनराशि व्यय की गई है ?

सिंचाई मंत्रालय के राज्य मंत्री (श्री राम निवास मिर्धा) : 1982-83 के दौरान बिहार

में 3000,000 हेक्टेयर अतिरिक्त सिंचाई क्षमता सृजित किए जाने की संभावना है। प्रत्याशित व्यय 224.46 करोड़ रुपये है।

Scheme Re: Restoration of Inundated Area in Feeder Canal of Farakka Barrage Project

7620. SHRI ZAINAL ABEDIN : Will the Minister of IRRIGATION be pleased to state :

(a) whether it is a fact that a scheme in connection with the restoration of the inundated area in both the sides of feeder canal Farakka Barrage Project is under implementation;

(b) if so, the details of the scheme including the estimated cost for the same;

(c) the scheduled time by which the implementation of the scheme is supposed to be completed; and

(d) how many acres of land are likely to be cultivable as a result of this ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) to (c) The scheme for protection of low lying areas of about 50 sq. Km. of the Pagla Bansloi river basins inundated due to sustained flows in Bhagirathi was approved in January, 1979 at an estimated cost of Rs. 4.12 crores. The scheme comprises construction of two regulators, one each at Pagla and Bansloi and a drainage system to discharge water to river Ganga. Action is in hand to get the work executed which is expected to be completed June, 1985.

(d) About 14000 acres of cropped area which was reported to be affected by the feeder canal is proposed to be restored for cultivation by this scheme.

Government Distribution System in Metropolitan Cities

7621. SHRI SURAJ BHAN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) what commodities are available from Government Distribution System in metropolitan cities ;